

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3556  
ANSWERED ON:10.09.2007  
QUALITY CONTROL OF FOOD COSMETICS AND TOILETRIES  
Veerendra Kumar Shri M.P.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether a large number of food supplements, cosmetics and toiletries are entering the market in recent years without any quality control;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken to enforce quality control on such products?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a)to(c) : The quality of the food supplements is regulated by the Prevention of Food Adulteration Act, 1955 and rules framed thereunder which are administered by Ministry of Health and Family Welfare. The quality of cosmetics and toiletries is also monitored by Ministry of Health and Family Welfare through Drugs Controller General of India under Drugs and Cosmetics Act, 1940.